

**THE GAUHATI HIGH COURT**

*(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)*

**NOTIFICATION No. 8**

Dated Guwahati, the 6<sup>th</sup> February, 2015

In continuation of earlier Notification No.48, dated 19.12.2014, Hon'ble Gauhati High Court has been pleased to allow all concerned to use **A4 size white paper**, as per specifications mentioned below, in all judicial as well as official works in the High Court and all Subordinate Courts under its jurisdiction, keeping **01.03.2015** as deadline:

- i) Maximum 26/27 lines be typed out in each sheet in 1.5 space in between the lines,
- ii) Words in size 11 of Tahoma font,
- iii) Margins 4 cm at top, 1cm below, 5 cm left and 2 cm right.

By Order,

Sd/- M.A. Ali

**REGISTRAR (JUDICIAL)**

**Memo No. HC.III-29/2013/ 392-417 /G, Dated: 7<sup>th</sup> February, 2015**

Copy to:

1. The Registrar (Vigilance /Admn.), Gauhati High Court, Guwahati
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl. He is requested to circulate the Notification amongst the Bar Associations/Offices under the jurisdiction of the respective Benches.
3. The District and Sessions Judge, \_\_\_\_\_ District, Assam. He is requested to circulate the Notification amongst all Judicial Officers under his Judgeship
4. The Chairman, NE Bar Council, Guwahati, Assam
5. The President/Secretary, All Assam Lawyers Association, Guwahati

6. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Judge, Designated Court, Guwahati
9. The Principal Judge, Family Court No.1 & 2, Guwahati /Silchar, Cachar
10. The Presiding Officer, Labour Court, Guwahati/Dibrugarh/Silchar, Assam
11. The Presiding Officer, Industrial Tribunal, Guwahati/Silchar/Dibrugarh, Assam
12. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
13. The Special Judge, Assam, Guwahati
14. The Special Judge, CBI, Assam, Guwahati
15. The Member Secretary, Assam State Legal Services Authority, Guwahati
16. The Special Judge, Addl. CBI No. 1 & 2, Assam, Chandmari, Guwahati
17. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
18. The Member, MACT, Guwahati / Barpeta / Dhubri / Nagaon / Nalbari / Silchar / Darrang / Bongaigaon
19. The Joint Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
20. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to circulate the Notification amongst the Bar Associations/Office under the jurisdiction of Itanagar Bench.
21. The Deputy Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
22. The Asstt. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
- 23 The AO(Judl) \_\_\_\_\_, section Gauhati High Court, Guwahati

24. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
25. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
26. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the above order in the High Court website.
27. The P.S. to Hon'ble Mr. / Dr.(Mrs.) / Mrs. Justice ....., Gauhati High Court, Guwahati.
28. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
29. The Court Officer No. 1 / 2, Gauhati High Court, Guwahati.
30. The C.A. to the Registrar General Gauhati High Court, Guwahati.
31. The Court Manager, Gauhati High Court, Guwahati.
32. The Chief Security Officer, Gauhati High Court, Guwahati.
33. The High Court Notice Board, Gauhati High Court, Guwahati.

  
**REGISTRAR (JUDICIAL)**

